

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 9th August. 2012

NO. HC.VII-166/2012/ 6343 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Aparesh Chakravarty, Chief Judicial Magistrate, Nagaon, an Officer of Grade-II, on his promotion to Grade-I of Assam Judicial Service, as Registrar (Judicial), Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge, vice Shri Bishnu Debnath already transferred.

NO. HC.VII-166/2012/ 6344 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Chatra Bhukhon Gogoi, Chief Judicial Magistrate, Kokrajhar, now working as OSD, Gauhati High Court, Guwahati, an Officer in Grade-II of the Assam Judicial Service, as Joint Registrar (Judicial-I), Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge, vice Shri Vinod Kumar Chandak.

By order,
Sd/- M.K. Bhattacharjee,
REGISTRAR (VIGILANCE)

Memo NO. HC.VII-166/2012/ 6345 - 6375 /A.

Dated 09.08.2012